

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL AND PENDENCY OF IPR AND NON-IPR COMMERCIAL CASES BEFORE COMMERCIAL DIVISION DURING THE MONTH OF DECEMBER, 2025

COMMERCIAL CASES (IPR)				
COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.12.25	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.12.25
CIVIL SUITS (COMM)	2746	134	105	2775
CIVIL ORIGINAL (COMM-IPD-TM)	1016	22	37	1001
CIVIL ORIGINAL (COMM-IPD-CR)	177	13	3	187
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0
CIVIL APPEAL (COMM-IPD-PAT)	190	1	11	180
CIVIL APPEAL (COMM-IPD-PV)	1	0	0	1
CIVIL APPEAL (COMM-IPD-TM)	138	4	6	136
CIVIL APPEAL (COMM-IPD-CR)	14	0	0	14
CIVIL ORIGINAL (COMM-IPD-PAT)	53	2	0	55
CIVIL ORIGINAL (COMM-IPD-PV)	0	0	0	0
CIVIL ORIGINAL (COMM-IPD-GI)	0	0	0	0
TOTAL	4335	176	162	4349

COMMERCIAL CASES (NON-IPR)				
COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.12.25	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.12.25
CIVIL SUITS (COMM)	1406	27	13	1420
ORIGINAL MISC. PET. (I) (COMM)	274	49	57	266
ORIGINAL MISC. PET. (T) (COMM)	38	15	7	46
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0
ORIGINAL MISC. PET. (E) (COMM)	17	3	1	19
ORIGINAL MISC. PET. (COMM)	2516	56	15	2557
ORIGINAL MISC. PET. (ENF.) (COMM)	1006	28	19	1015
ORIGINAL MISC. PET. (EFA) (COMM)	44	0	0	44
ARBITRATION APPEAL (COMM)	61	5	6	60
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	44	109	121	32
COUNTER CLAIMS (COMM)	175	0	2	173
CIVIL SUITS (COMM) (INFRA)	1	0	0	1
TOTAL	5582	292	241	5633